

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

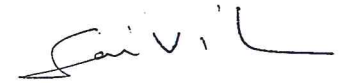
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) R. Sankar Narayana
Sr. Advocate
for Sri Githan

Counsel for
Petitioner



Counsel for
Ry



2) Hari Shankarmani
Sai Vihari

ORDER

Counsels for both the parties are present. Counsel for Respondent produced an order dated 10.08.2017 passed by the Hon'ble Apex Court directing the NCLAT to pass the order within four weeks and it has further been directed that the proceedings before the NCLT shall be stayed till NCLAT decides the matter. Therefore, we adjourn the matter for four weeks. Put up on **21.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)